

**GOVERNMENT OF INDIA
MINES
LOK SABHA**

UNSTARRED QUESTION NO:1523
ANSWERED ON:21.07.2014
POLICY ON MINERAL MINING
Patil Shri Shivaji Adhalrao;Yeddyurappa Shri B. S.

Will the Minister of MINES be pleased to state:

- (a) whether the Government has proposed to accord due priority to State-run companies for mineral concessions;
- (b) if so, whether his Ministry is strongly in favour of reserving mineral bearing areas only for the Central Public Sector Undertakings (PSUs);
- (c) if so, the details thereof and the reaction of the Government thereto;and
- (d) the steps taken by the Government to reserve mines for the Central PSUs under the Government dispensation route for major minerals like iron ore, manganese ore and chrome ore as is being done in the case of coal?

Answer

THE MINISTER OF STATE FOR MINES, STEEL, LABOUR AND EMPLOYMENT (SHRI VISHNU DEO SAI)

- (a) No Madam.
- (b) Question does not arise.
- (c) Question does not arise.
- (d) There is no Government dispensation route for major minerals like iron ore, manganese ore and chrome ore as is being done in the case of coal to reserve mines for the Central PSUs.